

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2635
ANSWERED ON:25.11.2010
GOLD SMUGGLING THROUGH PARCEL
Danve Shri Raosaheb Patil

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the cases of gold smuggling worth crores of rupees through railway parcels have been reported;
- (b) if so, the details thereof;
- (c) whether any investigation done in this regard;
- (d) if so, the details and the outcome thereof and if not, the reasons therefor; and
- (e) the steps taken to prevent such incidents?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) and (b): One case of transportation of gold weighing about 155 gms. valued Rs. 3,00,000/- booked through a parcel under PW Bill No. 939555 and 939556 dated 15.05.2010 from New Delhi to Sealdah was detected at Sealdah Railway station over Eastern Railway on 08.06.2010. Besides, 134.80 Kgs. Silver and 273.40 Kgs. Nickel were also found instead of declared items as Electrical goods.

(c) and (d): A case vide crime no. 257/2010 dated 08.06.2010 under section 163 of the Railways Act has been registered by Railway Protection Force / Sealdah and the consignee has been arrested and prosecuted.

(e): There is already provision in the Indian Railway Commercial Manual to check contents of parcels to detect mis-declaration. Checks are accordingly, carried out by Railways.